

सरकारी क्षेत्र में पटसन उद्योगों की स्थापना

321. श्री मानभार प्रसाद यादव : क्या उद्योग मंत्री यह बताने की कृपा करके कि :

(क) क्या पटसन के उत्पादन को ध्यान में रखते हुए सरकार का विचार सरकारी क्षेत्र में नए पटसन उद्योगों की स्थापना करने का है; और

(ख) यदि हां, तो क्या सरकार का विचार बिहार के कटिहार श्रमवा पुणियां के पूर्वी जिलों में ऐसे उद्योग स्थापित करने का है?

उद्योग मंत्रालय में राज्य मंत्री (श्री जयबन्धी प्रसाद यादव) : (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

Target date for Commissioning of Kalpakkam Atomic Power Plant

322. SHRI O. V. ALAGESAN: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) what were the target dates set down/announced from time to time for the commissioning of the Kalpakkam Atomic Power Plant;

(b) what is the latest date set for its commissioning; and

(c) what is the escalation in the cost of the plant due to the delays in the commissioning of the plant?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). The target dates set for commissioning of Unit-1 of Madras Atomic Power Plant from time to time were December, 1973, December 1974, November 1975, July 1976, June 1977, December 1978 and December 1979. The current target completion date is May, 1980 for Unit-1. For Unit-2, the target dates set down earlier were November, 1976, June 1979, June, 1980 and July, 1981. The current target date for completion is March, 1982.

(c) The increase in the Project cost is estimated to be Rs. 62.67 crores. This is partly due to escalation in prices (Rs. 34.42 crores) and partly due to

other reasons such as design change, increase in scope of work and new works etc.

श्रीजारों के निर्माण और निर्यात के लिए एक बड़े उद्योगपति को लाइसेंस देना

323. श्री धोल प्रकाश त्यागी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 18 जनवरी, 1979 के "इकानमिक्स टाइम्स" में छपे इस समाचार की ओर दिलाया गया है जिस में पंजाब के उद्योग मंत्री न केन्द्रीय सरकार से अनुरोध किया है कि एक बड़े उद्योगपति को 3600 टन श्रौजाओं के निर्माण तथा निर्यात का लाइसेंस न दिया जाये क्योंकि इससे देश में विशयकर पंजाब में श्रौजारों का निर्माण करने वाले छोटे उद्योगों का स्थायित्व खतरे में पड़ जायेगा और इस के फलस्वरूप लाखों लोग बेरोजगार हो जायेंगे; और

(ख) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है ?

उद्योग मंत्री (श्री जार्ज फर्नांडीस) : (क) जी, हां।

(ख) चूंकि उत्पादन की वस्तु लघु क्षेत्र में विकास के लिए प्रारक्षित है, अतः जसा कि प्रिंस ने सूचित किया है, कंपनी को, जो बड़े क्षेत्र में है, श्रौद्योगिक लाइसेंस नहीं, बल्कि आशय-यव अन्य बातों के साथ साथ इस शर्त पर स्वीकृत किया गया है कि कंपनी उत्पादन के प्रथम वर्ष से ही समस्त उत्पादन का निरन्तर निर्यात करेगी। यह नई श्रौद्योगिक नीति के अनुरूप ही है। फिर भी प्राप्त अभ्यावेदनों को ध्यान में रखते हुए, इस प्रकार की जांच की जा रही है।

Ban on Communal Organisation

325. SHRI HITENDRA DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) will Government consider banning communal organisation; and

(b) does Government consider R.S.S. to be a communal organisation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Organisations whose activities are prejudicial to the maintenance of

communal harmony and to the interest of national integration can be dealt with under the provisions of the Unlawful Activities (Prevention) Act, 1967, as amended by the Criminal Law (Amendment) Act, 1972. The question whether the provisions of this law should be invoked in respect of any organisation is examined by Government from time to time in the light of the material available in respect of the activities of the organisation.

(b) Government has no information to indicate that the R.S.S. can be deemed to be an 'unlawful association' as defined in the Unlawful Activities (Prevention) Act.

Low Cost Economy

326. SHRI K. RAMAMURTHY: Will the Minister of PLANNING be pleased to state:

(a) has the Planning Commission resolved the view-point of the Prime Minister, which is repeated frequently, about "Low cost economy" and the Reserve Bank Governor's categorical statement as announced by him in the Seminar held in Pune on January 2, 1979 on Pool of expert counsel that simple living has no credence and is also not a factor contributing to economic growth, while the Sixth Five Year Plan is being formulated; and

(b) whether Sixth Plan proposals will lead to low-cost economy or not?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) The views expressed by the Governor, Reserve Bank in Pune on January 2, 1979, which were not correctly reported in the press, are not inconsistent with emphasis on reducing costs in the economy or the approach of the Sixth Plan. He said that there was need to improve the living standards of the poor.

(b) Reduction in costs of industrial and agricultural production can be achieved by increased productivity in all sectors of the economy, economy in the use of capital, and the provision of inputs, including credit, at the right time and place at reasonable prices. These are the policies recommended in the Draft Five Year Plan (1979-83).

Setting up of Newsprint Plant at Bhadravati, Karnataka

327. SHRI JANARDHANA POOJARY: Will the Minister of INDUSTRY be pleased to state:

(a) whether a newsprint plant is being set up at Bhadravati in Karnataka State; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Mysore Paper Mills are implementing a project for the manufacture of 75,000 tonnes per year of newsprint at Bhadravati. Civil works are in progress and plant and machinery have also started arriving at site. The project is expected to be commissioned by 1980-81.

Tension on Assam-Nagaland Border

328. SHRI JANARDHANA POOJARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that tension prevails on Assam and Nagaland border and about 2000 panic stricken persons had taken shelter in the camps set up by Government; and

(b) if so, what steps have been taken by the Centre to restore confidence and handle the situation?